

GOVERNMENT OF INDIA  
MINISTRY OF TEXTILES  
RAJYA SABHA  
UNSTARRED QUESTION NO-953  
ANSWERED ON- 06/02/2026

**UNITS PROPOSED AND OPERATIONAL UNDER PLI SCHEME FOR TEXTILES IN  
ANDHRA PRADESH**

953. SHRI SANA SATHISH BABU:

Will the Minister of TEXTILES be pleased to state:

- (a) the details of units proposed and operational under the PLI Scheme for Textiles, particularly in Andhra Pradesh, covering Man-Made Fibre (MMF) Apparel, MMF Fabrics and Technical Textiles, State-wise;
- (b) the number of approved units located in Aspirational Districts, Tier-3/Tier-4 towns and rural areas in Andhra Pradesh;
- (c) the employment generated under the scheme, State-wise including Andhra Pradesh;
- (d) the number of units that have availed incentives based on incremental sales; and
- (e) whether Government proposes to expand the scope of the PLI Scheme for Textiles?

**ANSWER**

THE MINISTER OF STATE FOR TEXTILES  
(SHRI PABITRA MARGHERITA)

**(a) & (b):** Government of India is implementing the Production Linked Incentive (PLI) Scheme for Textiles on Pan-India basis. As on date, 91 companies have been selected with 113 proposed manufacturing units under the Scheme, of which 58 have started operations. In the State of Andhra Pradesh, a total of 06 companies have been selected, out of which 02 are operational. Of these 06 units, 04 are located in Aspirational Districts, and rest 02 are in Tier-3 towns.

**(c):** State-wise data of employment generated under the scheme is as follows:

State	Total Employment (No.s)
Andhra Pradesh	2,844
Bihar	741
Dadar and Nagar Haveli	822
Goa	528
Gujarat	4,047
Haryana	6
Himachal Pradesh	10
Karnataka	5,501
Madhya Pradesh	7,239
Maharashtra	2,418
Punjab	20
Rajasthan	801
Tamil Nadu	6,100
Telangana	206
<b>Grand Total</b>	<b>31,283</b>

**(d):** The PLI Participant companies become eligible to apply for incentives based on incremental sales only after the completion of FY 2025-26, with claims to be submitted in FY 2026-27.

**(e):** The PLI Scheme for Textiles has been made more attractive for investors through recent amendments in October 2025, wherein minimum investment limit has been reduced by 50%, incremental turnover criteria lowered from 25% to 10% from the second year, product basket has been expanded by inclusion of 17 new products of MMF apparel, & fabrics, as well as condition of setting up a new company for availing the benefit of the Scheme has been removed. These amendments are designed to stimulate investments across the entire MMF value chain and enhance production of MMF Apparels, Fabrics and Technical Textile products.

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